GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO-6211

TO BE ANSWERED ON-05.04.2018

IMPORT OF SOLAR CELLS/ MODULES FROM CHINA

6211. SHRIMATI RAKSHATAI KHADSE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the country has imported large quantity of solar cells and modules from China and even upto 87 per cent of the country's total import during 2016-17;
- (b) if so, the details thereof;
- (c) whether the Government proposes to promote Small and Medium Enterprises (SMEs) in manufacturing activities of solar cells and modules to cater and cope up with the requirements of solar power plants which is developing in the country at much higher growth rate; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

- (a) & (b) In year 2016-17, India had imported solar cells/photovoltaic cells whether or not assembled in module/panel, worth around 3196 Million US\$. Out of this, solar cells/photovoltaic cells whether or not assembled in module/panel, worth around 2817 Million US\$ (about 88%) were imported from China.
- (c) & (d) The domestic manufacturing of solar PV cells and modules in India is being supported by the Government of India through Modified Special Incentive Package Scheme (M-SIPS). The scheme, inter alia, provides for:
- i. 20-25% subsidy for investments in capital expenditure for setting up of the manufacturing facility.
- ii. Reimbursement of countervailing Duty (CVD)/ Excise Duty for capital equipment for the units outside Special Economic Zone (SEZ).

There is no separate scheme for Small and Medium Enterprises (SMEs) for manufacturing solar cells and modules.
